

No.HCRB 8/2019

HIGH COURT OF KARNATAKA
BENGALURU
DATED : 18th MARCH, 2020.

INTIMATION

Subject : Postponement of Viva – Voce for recruitment of Group-D posts on the establishment of High Court of Karnataka.

Reference : (1) Notification No.HCRB 08/2019 dated 03/05/2019.

(2) Intimation No.HCRB 8/2019 dated 28/02/2020

The Viva-Voce for recruitment to the post of Group-D (Peons, Watchmen, Sweepers and Peons (House Keeping)) on the establishment of High Court of Karnataka scheduled to be held **from 20/03/2020 to 01/04/2020** as per reference cited at Sl.No.(2) is **postponed**.

The revised date and time for the said Viva-Voce will be intimated/web-hosted in due course.

BY ORDER,



(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL
HIGH COURT OF KARNATAKA
BENGALURU